TELANGANA LEGISLATURE LEGISLATURE (RECP. & PROT.) SECRETARIAT

CIRCULAR

Circular No.223/R&P/2018-13.

Dated:18.09.2021.

All the Officers and Staff including outsource and Class-IV employees are informed that the Eighteenth Session of Telangana Legislative Council and Eighth Session of the Second Telangana Legislative Assembly will be commencing at 11.00 A.M. on Friday, the 24th September, 2021. All the Officers and Staff are informed that this Secretariat is organizing a Vaccination drive and Covid-19 Testing to all employees during session period in the Council and Assembly premises. Those who intend to take First Dose need to bring their Aadhaar Card and for the Second Dose they need to bring the First Dose Certificate. All the Officers and Staff are therefore informed to avail this facility.

All the Officers and Staff should compulsorily display their Identity Cards and wear Face Mask during the session days. Those who are coming to office on foot will be permitted to enter into the Assembly premises through Gate-I/II/IV and V throughout the day. Those who are coming by four/two-wheelers will be permitted to enter through Gate-I/II/IV/V only during the Session period, without causing inconvenience to the movement of VVIPs.

The officers and staff members who come to Office by four/two-wheelers shall display the vehicle passes obtained from the Reception & Protocol Section (Assembly), on the vehicle for easy identification by the Security personnel. The parking place near the Library in the Assembly premises is exclusively reserved for the Legislature Secretariat employees vehicles only and no other Vehicle shall be allowed to be parked at this place.

Parking for the Vehicles of Police personnel & Media personnel is designated at the Public Gardens. Display of ID Cards along with Session Pass is mandatory for every person who enters the Legislature premises.

All the employees are directed to follow the Covid-19 Guidelines scrupulously to contain spread of Covid-19 disease, during the Sessions.

Necessary instructions have been issued to the Chief Marshals, TLC & TLA and they are directed to act under the instructions of the Secretary to State Legislature.

All the employees of the Legislature Secretariat (Regular and Outsource) and Police Personnel including Chief Marshals, TLC/TLA, are directed to follow the above instructions scrupulously.

Dr. V. NARASIMHA CHARYULU, SECRETARY TO STATE LEGISLATURE.

To

All the Officers and Staff including Class-IV and outsourcing employees.

Copy to:

The Chief Marshal, TLC.
The Chief Marshal, TLA.

With a direction to report to the Secretary to State Legislature, for further instructions.

The Legislature (Secretary' Peshi) Secretariat.

// FORWARDED :: BY ORDER //

SECTION OFFICER